

Government of Jammu and Kashmir
Finance Department
Civil Secretariat, J&K

Notification

Jammu, the 1st of January, 2024

S.O 01.-In exercise of the powers conferred by section 4 of the Jammu and Kashmir Protection of Interest of Depositors (in Financial Establishments) Act, 2018 (Act No. XIII of 2018), the Government hereby appoint District Magistrate(s), as the competent authority in their respective districts for purposes of the Act.

By order of the Lieutenant Governor.

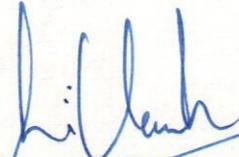
Sd/-
(Santosh D Vaidya),IAS
Principal Secretary to Government
Finance Department

Dated: 01 .01.2024

No. FD-Bkg/114/2023-03

Copy to the:-

1. All Financial Commissioners, (Additional Chief Secretaries)
2. Director General of Police, J&K.
3. Director General, J&K Institute of Management & Public Administration & Rural Development
4. All Principal Secretaries to Government.
5. Principal Secretary to the Hon'ble Lieutenant Governor, J&K.
6. Joint Secretary (J&K) Ministry of Home Affairs, Government of India, New Delhi.
7. All Commissioner/Secretaries to the Government, J&K.
8. Chief Electoral Officer, J&K
9. Divisional Commissioner, Jammu/Kashmir.
10. Chairperson, J&K Special Tribunal.
11. Director, Archives, Archaeology and Museums.
12. Director Information, J&K.
13. All Head of the Departments/Managing Directors.
14. All Deputy Commissioners.
15. Director Estates, Jammu/Kashmir.
16. General Manager, Government Press, Srinagar/Jammu.
17. Private Secretary to the Chief Secretary, J&K.
18. Private Secretary to the Advisor (B) to the Lieutenant Governor.
19. Private Secretary to the Principal Secretary to Government, Finance Department.
20. Concerned file.
21. I/C Website Finance Department.


Trikansh Bhushan (JKAS)
Under Secretary to the Government,
Finance Department

01/01/2024